

**Wagon Orders**

2346. SHRI DHARMANNA MONDAYYA SADUL: Will the Minister of RAILWAYS be pleased to state:

(a) whether some State Governments have sought Prime Minister's intervention in regard to the shortfall in orders for wagons which have adversely effected the movement of products in their States; and

(b) if so, the action taken/proposed to be taken to make available sufficient wagons for those States?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) Yes, Sir. The Chief Minister of West Bengal had addressed the Prime Minister requesting for intervention in the matter of placement of wagon orders. But there has been no reference about adverse effect on movement of products/commodities.

(b) The Chief Minister of West Bengal has been appraised of the current scenario of wagon procurement. Wagon availability is sufficient to meet the traffic demands.

**Intach Publication on Tehri Dam**

2347. SHRIMATI MALINI BHATTACHARYA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Indian National Trust for Art and Cultural Heritage (INTACH) has brought out a publication regarding the possible seismic effects of Tehri Dam;

(b) whether the Government have taken note of the expert views collated therein;

(c) if so, the details thereof; and

(d) the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Yes, Sir.

(c) and (d). The book brought out by INTACH entitled "Earthquake Hazard and Large Dams in the Himalayas" is a compilation of views expressed by eminent scientists on issues relating to seismicity and safety of dams in the Himalayan region. The safety aspects of Tehri Dam project were considered by a High Level Committee constituted by the Government and their report of July, 1994 reveals that the design of the dam has been subjected to peak ground acceleration of 0.5g and found satisfactory.

**Railway Track Site**

2348. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Vijayawada Municipal Corporation and Citizens Committee have been requesting the Railway Board to hand over the railway track site via Satya Narayan Puram to enable it to develop it into a 80 feet wide road connecting National Highway No. 5 and National Highway No. 9;

(b) if so, the details thereof; and

(c) the latest response of the Railway Board to this proposal?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) Yes, Sir.

(b) The request involves removal of 3 kilometres of railway track and relinquishment of railway land measuring 10.25 hectare to the Municipal Corporation of Vijayawada for formation of road.

(c) The request can be agreed to if the Municipal Corporation agrees to bear the cost of removal of the track and construction of a third line parallel to the existing Waltair-Vijayawada main line and hands over to the Railway an equivalent area of land in exchange.

### **Jajpur-Keonjhar and Talcher Line**

2349. SHRI ARJUN CHARAN SETHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have ordered survey work for a rail link between Jajpur-Keonjhar Road and Talcher in Orissa;

(b) if so, the details thereof; and

(c) the time by which the survey work is likely to be completed?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) Yes, Sir.

(b) A Traffic Survey has been taken up.

(c) Within the financial year 94-95.

### **Levy Sugar**

2350. SHRI S. M. LALJAN BASHA: Will the Minister of FOOD be pleased to state:

(a) whether the Government have any proposal to change the present system of 60:40 free sale and levy sugar as per levy allotment orders;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the steps proposed to be taken to make available sufficient stock of sugar for sale through Public Distribution System?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) to (c). At present there is no proposal to change the ratio of 60:40 of free sale to levy sugar as the present system is functioning satisfactorily.

(d) Arrangements have been made to import the required quantity of levy sugar through STC/MMTC to ensure that Public Distribution System supplies are maintained at the present level.

### **Howrah Railway Station**

2351. SHRI CHITTA BASU: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Railway did not comply with the direction for pollution control at the Howrah Railway Station; and

(b) if so, the remedial and penal measures taken by the Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). The matter relating to setting up of pollution control measures by Howrah Railway Station is being reviewed by the Honourable Supreme Court in Public Interest Litigation Petition No. 3727 of 1985-M.C. Mehta Versus Union of India. Earlier, for not complying with the directions of the Hon'ble Supreme Court for pollution control at Howrah Rail-